NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH 2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 17.11.2023 COURT OF REGISTRAR (VIRTUAL MODE) Click here to join VC: 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5310 of 2023 in Comp. App. (AT) (Ins) No of 2023	Bank of Baroda Vs. Shree Rajasthan Syntex Ltd.	Ashish Verma
2.	I.A. No. 5321 of 2023 in Comp. App. (AT) (Ins) No of 2023	Prabhjit Singh Soni Vs. Subhranil Mitra & Anr.	Akhil Shankhwar
3.	I.A. No. 5324 of 2023 in Comp. App. (AT) (Ins) No of 2023	I World Business Solutions Pvt. Ltd. Vs. Vintage Footwear Pvt. Ltd.	Akshaya Ganpath
4.	I.A. No. 5323 of 2023 in Comp. App. (AT) (Ins) No of 2023	Ankit Traders Vs. Super Shine Agrofoods Pvt. Ltd.	Kunal Godhwani
5.	I.A. No. 5325 of 2023 in Comp. App. (AT) (Ins) No of 2023	Ankit Goel Vs. Mothers Pride Education Personna Pvt. Ltd.	Amar Vivek

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By order -sd/-Assistant Registrar